

Defective Case Register from 2025-03-26 to 2025-03-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/9136/2025	S.S.RAY (2)	2025-03-26	.Petition not correctly addressed to Honorable Court
2	D-ABLAPL/9173/2025	BHAWANI SANKAR PANIGRAHI	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Petitioner no. -2 has not sworn affidavit . 2.Petition not correctly addressed to Honorable Court
3	D-ABLAPL/9174/2025	JULIYAS PRASAD BEHERA	2025-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-WA/12121/2025	PRAKASH RANJAN BARIK	2025-03-26	Opp party No.1 in the writ petition is not made a party to this writ appeal.
5	D-ABLAPL/9214/2025	BIJAYA KUMAR RAGADA	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. nos. 1 and 2 not proper of the affidavit.
6	D-ABLAPL/9236/2025	DILLIP KUMAR ACHARYA	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the deponent on affidavit not furnished.
7	D-CRLA/9211/2025	SAUBHAGYA KETAN NAYAK	2025-03-26	Put up for further S .R after redacting the name of victim /informant from appeal petition .
8	D-CRLREV/9289/2025	SUKANTA KUMAR NAYAK	2025-03-26	Provision of Law Not in IAs. 252,253 of 2025.
9	D-CONTC/12187/2025	ADV.	2025-03-26	Page 13 and 16 not neat and legible.
10	D-CRLA/9086/2025	BIDYUTLATA MOHANTY	2025-03-26	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 01 day 2.Vernacular certificate not furnished in the IA
11	D-ABLAPL/9197/2025	PARTHA SARATHI DAS	2025-03-26	Page 7 8 9 are not neat.
12	D-CRLREV/9191/2025	LAMBODAR ACHARI	2025-03-26	Certificate regarding not filing any revision before learned Sess.Judge not filed.
13	D-ABLAPL/9198/2025	CHEERA RANJAN SATAPATHY	2025-03-26	Page 9 is Partly Legible
14	D-CMP/12036/2025	DWARIKA PRASAD MOHANTY	2025-03-26	3-AUTHENTICATION FEE IS DEFICIENT.
15	D-CMP/12231/2025	BASUDEV PUJARI	2025-03-26	Pages No-8 10 to 19 under Annexure-1 are illegible.
16	D-BLAPL/9045/2025	SUSANTA KUMAR LENKA	2025-03-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.Page marking not proper.
17	D-BLAPL/9060/2025	SUSHANTA KUMAR SAMANTARAY	2025-03-26	.Petition not correctly addressed to Honorable Court

18	D-BLAPL/9251/2025	SAROJ KUMAR DASH	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Item no-1 in the affidavit wrongly mentioned.
19	D-WP(C)/12393/2025	ASHOK KUMAR BEHERA	2025-03-26	1.name of the Respondent is not correctly furnished in the I.A.2. Required court fees and other fees not affixed in V.nama
20	D-WA/12055/2025	RAMDAS ACHARY	2025-03-26	Page No.56 and 80 neat copies not filed.
21	D-ABLAPL/9249/2025	DEEPAK KU SAHOO	2025-03-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
22	D-ABLAPL/9115/2025	RAKESH BEHERA	2025-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and 52 66 not partial neat.D.Fee of Rs.2/- not paid in the v.nama.
23	D-CONTC/11974/2025	BISWA PRAKASH DHAL	2025-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-BLAPL/9223/2025	VISWAJEET MALLICK	2025-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Adv name not mentioned in the v.nama.
25	D-FAO/12168/2025	SAMEER KUMAR DAS	2025-03-26	Annexures are not properly page marked. Put up for S.R. after removal of above defect
26	D-RVWPET/12299/2025	ASWINI KUMAR DASH	2025-03-26	Put up for S.R. after filing of C.Copy of impugned order.
27	D-ABLAPL/9145/2025	BADAL KUMAR BEHERA	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Item no-2 wrongly mentioned in the affidavit.
28	D-ABLAPL/9148/2025	PANCHANAN PANIGRAHI	2025-03-26	1. P.R and 2(a) cc number not mentioned in the Copy of P.R vide annex.1. 2..Petition not correctly addressed to Honorable Court
29	D-MSA/12220/2025	SIDDHANT SARANGI	2025-03-26	1. Cause Title Not in order.R-2 in the Tribunal not made Party in this Case
30	D-BLAPL/9242/2025	SIMSON JENA	2025-03-26	Honble Court not tally with Rejection order and cause title.C.T number not tally with Rejection order and cause title.
31	D-BLAPL/9277/2025	SANJIB KUMAR BHANJADEO	2025-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
32	D-WP(C)/12253/2025	BIJAYA KUMAR NAYAK (3)	2025-03-26	1.Page No.13 is not correctly exhibited.2.Legible copy of page-21 to be filed.3.Annexures are not attested as true copies
33	D-ABLAPL/9283/2025	DEBABRATA DASH	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Name of Father of the deponent on affidavit(item No.2) does not tally with cause title.
34	D-WP(C)/12255/2025	RAJENDRA NARAYAN ROUT	2025-03-26	1. The age of opp.party No.2 not furnished.Deficit court fee of Rs.6/ to be paid in cause title of writ petition.
35	D-ABLAPL/9269/2025	AMLAN SHAKTI PAUL	2025-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no. 5 not executed Vnama.
36	D-BLAPL/9316/2025	DIBYAJYOTI SAHOO	2025-03-26	1. Date of rejection order under Annexure-2 does not tally with Date and Events.
37	D-BLAPL/9303/2025	SURYAKANTA DWIBEDI	2025-03-26	14-NOT PROPERLY INDEXED. A and B not mentioned in index and file.
38	D-CRLMC/9152/2025	SURJYA NARAYAN SAHU	2025-03-26	1.CTR case No.05/2008 mentioned in the synopsis,cause title, and para-1 does not tally with the para-4,prayer portion,under Annex-nos.1 and 2 and I.A. of the petition.2.Page nos.50 51 and 131 not filed
39	D-CRLMC/9161/2025	ASHOK KUMAR SAHOO	2025-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 13 partially legible.2. Age of the petitioner in V.NAMA not tally with cause title.
40	D-BLAPL/9332/2025	DEEPAK RANJAN PARIDA	2025-03-26	1. As per rejection order under Annexure-2,the name of the Lower court does not tally with cause title.
41	D-ABLAPL/9320/2025	SUBODH KUMAR MOHANTY	2025-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Bikash chandra swain petitioner no 1 not signed v. nama .
42	D-CRLMC/9193/2025	JUGALA KISHORE PANDA	2025-03-26	1.In affidavit sl.no.4 appears to be wrong.
43	D-WP(C)/12101/2025	ASHISH KUMAR SAMAL	2025-03-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Serial no not correctly mentioned in the index.
44	D-CRLMC/9175/2025	DEEPANKAR PANIGRAHY	2025-03-26	1. No. of M.C. Case passed by Learned Executive Magistrate,Koraput does not tally with para-9 page -7 of the petition.2. Annexure-4 and 5 not properly complete in Book mark.
45	D-WP(C)/12118/2025	BIBHUTI BHUSAN MISHRA	2025-03-26	Hologram of Rs 50/- not affixed in V.NAMA. 2. Declaration facts stated in paragraph 01 to 11 is wrong.

46	D-BLAPL/9279/2025	SMRUTI RANJAN RAO	2025-03-26	8-CAUSE TITLE NOT IN ORDER. 17-REFERENCE CERTIFICATE NOT FURNISHED. Honble Court not mentioned in the Petition copy.Honble Court not mentioned in the cause title. 2.Petition not correctly addressed to Honorable Court
47	D-CRLMC/9248/2025	BIKRAM KESHARI BAL	2025-03-26	1. NBW order dated not correctly furnished in para no. 5.
48	D-BLAPL/9302/2025	PRASANTA KUMAR NANDA	2025-03-26	JMFC Motu at M.V. 79 not mentioned in cause title and para -1.
49	D-CRLMC/9154/2025	ASHOK KUMAR SARANGI	2025-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.petitioner no.2 not executed in V.nama.
50	D-WP(C)/12120/2025	NIHAL RATH	2025-03-26	In prayer stated Annexure -7 in accordance with the resoition No is totally wrong. Annexure -7 is the Representation of the petitioner.
51	D-WP(C)/12454/2025	ASWINI KUMAR KARMI	2025-03-26	1.Opp.Party No.1 is not properly described.2.I.A. is not page marked
52	D-WP(C)/12130/2025	DILLIP RAY CHOUDHURY	2025-03-26	DECLARATION Paragraphs 1 to 14 is wrong in place of paragraphs 1 to 10
53	D-CRLMC/9159/2025	BISWAJIT NAYAK	2025-03-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. As mentioned annexure -6 in prayer not available in petition.C. copy of I.C.C petition not filed as tagged with annexure -4
54	D-CONTC/12389/2025	ADV.	2025-03-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Provision of law not correctly furnished.2. Annexure-1 not attested by the advocate
55	D-BLAPL/9287/2025	RAMESH CHANDRA MAHARANA	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.Page 17 not proper arranged.
56	D-WP(C)/12135/2025	SUKANTA KUMAR NAYAK (2)	2025-03-26	Page No 69 not Neat and legible
57	D-WP(C)/12131/2025	BASUDEV BARIK	2025-03-26	Page No 18 19 and 20 not Neat and Legible.
58	D-WP(C)/12442/2025	DAYANIDHI MISHRA	2025-03-26	1.Affidavit of writ petition and affidavit of I.A. not correctly page marked.2.The name of counsel in capital letters and mobile numbers of all the counsel in vakaltnama not furnished
59	D-WP(C)/12136/2025	KAIBALYA PANDA	2025-03-26	Page No 17 23 and 30 not Neat and Legible.
60	D-WP(C)/12159/2025	PABITRA KUMAR NAYAK	2025-03-26	1.Opp.Party.4 Is Not a Party As Per Paragraph-3 Page No.6. 2.Page Nos-30.32 and 39 Are Not Legible.
61	D-WP(C)/12123/2025	SUSHANTA KUMAR JOSHI	2025-03-26	Age of OP No 2 to 7 not furnished. 2. The name of the Petitioner in the Affidavit not tally

				with the Cause title as well as Declaration
62	D-CRLMC/9153/2025	SARADA PRASAD DASH	2025-03-26	14-NOT PROPERLY INDEXED. IA not page marked.
63	D-CRLMC/9266/2025	RAJJEET ROY	2025-03-26	.Receipt Showing Serv.copy To Vigilance not Filed.
64	D-WP(C)/12151/2025	PABITRA KUMAR NAYAK	2025-03-26	1.Opp.Party No.4. Not a Party as Per Paragraph-3 Page No-6. 2.Page No.39 Is Not Legible.
65	D-WP(C)/12251/2025	SUBASH CHANDRA PUSPALAKA	2025-03-26	Synopsis not alphabetically paginated
66	D-CRLMC/9202/2025	SATYA RANJAN MULIA	2025-03-26	PS case number furnished on cause title appears to be wrong as per order (at pg.9,)10th line from top.
67	D-WP(C)/12227/2025	KRISHNA CHANDRA SAHU	2025-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-MATA/12329/2025	SIDHARTHA MISHRA	2025-03-26	Being aggrieved by the order and grounds of the appeal not furnished. Appeal not correctly addressed.
69	D-BLAPL/9184/2025	AKSHAYA KUMAR SUBUDHI	2025-03-26	Name of Lower pending court not correct in cause title , para-1 2 and prayer.
70	D-CONTC/12126/2025	ADV.	2025-03-26	Code no not indicate in the cause title.
71	D-BLAPL/9255/2025	DEEPAK KU SAHOO	2025-03-26	Copy of F.I.R.not correctly filed.
72	D-ABLAPL/9286/2025	PRAKASH CHANDRA DASH	2025-03-26	G.R.Case No not furnished in Cause Title,Petition and Prayer.
73	D-WP(C)/12186/2025	SHASHI BHUSAN JENA	2025-03-26	Date of resolution no.1066 mentioned in the index and petition under annex.8 not tally to annex.8 as annexed.
74	D-ABLAPL/9261/2025	KISHORE CHANDRA KAR	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Court Fee Rs3.00 not filed in Affidavit.
75	D-ABLAPL/9312/2025	AKASH BHUYAN	2025-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-CONTC/12093/2025	SAUBHAGYA KUMAR SAMAL	2025-03-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
77	D-ABLAPL/9323/2025	TUKUNA KUMAR MISHRA	2025-03-26	G.R case no left blank in the body of the petition .
78	D-WPCRL/9260/2025	SATYAJIT MOHAPATRA	2025-03-26	Neat page no.16 be filed.
79	D-WP(C)/12162/2025	PABITRA KUMAR NAYAK	2025-03-26	1.Opp.Party No.4 Is Not a party as per Par Pageagraph-3 Page No.-6. 2.Page No.39 Is not Legible.
80	D-ABLAPL/9281/2025	SATYAJIT DAS	2025-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.

81	D-ABLAPL/9314/2025	BIBHU PRASAD MOHANTY	2025-03-26	In synopsis C .T case left blank . 2 In cause title ,in Actng ,A is in small letter . 3 .In synopsis p .s case -106/2025, c .t case -595/2025 of court of S .D .J .M jajpur appears not correct .
82	D-CRLMC/9041/2025	DEBASIS MISHRA	2025-03-26	1. Date of NBW order not correctly furnished in para-4 of the petition.2. Copy of F.I.R.not filed.3. P.S.Case No. not mentioned in the petition.
83	D-WP(C)/12165/2025	PABITRA KUMAR NAYAK	2025-03-26	1.Opp.Party No.4,Is Not a Party. As Per Paragraph-3 Page No.6. 2.Page No-30 31 37 39 and 41 Are Not Legible.
84	D-ABLAPL/9304/2025	JAYAKRISHNA MOHAPATRA	2025-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. In synopsis there is ambiguity in son of informant and husband . 2 In this ABLAPL opposite party not mentioned in proper place .3 .Opposite parties 2 to 5 have not sworn affidavit .
85	D-WPCRL/9278/2025	RAVI SHANKAR SAMAL	2025-03-26	.Subject Code incorrectly Mentioned
86	D-ABLAPL/9328/2025	DIBYAJYOTI SAHOO	2025-03-26	1. Paragraph no. not correctly furnished in the petition.
87	D-WP(C)/12203/2025	GHANASHYAM NAMTOAR	2025-03-26	Age of the petitioner in vakaltnama not furnished
88	D-CMAPL/12325/2025	ADV.	2025-03-26	1.Period of Delay 118 days 2. C.copy of dismissal order not filed
89	D-BLAPL/9243/2025	BIDYALOK MOHAPATRA	2025-03-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
90	D-WP(C)/11890/2025	MOHIT AGARWAL	2025-03-26	NEAT COPY OF PAGE NO 276 TO 278 TO BE FILED
91	D-WP(C)/12336/2025		2025-03-26	14-NOT PROPERLY INDEXED. p.23 not filed(ii)Neat page nos.36,38,39 and 41 be filed.(iii)Mobile number of petiti0ner(in person)not furnished
92	D-WP(C)/12204/2025	ANIL KUMAR DAS	2025-03-26	Annexure-2 is not correctly page marked.
93	D-CONTC/12246/2025	ADV.	2025-03-26	1. Period of Delay 277 days
94	D-WP(C)/12182/2025	SHASHI BHUSAN JENA	2025-03-26	Date of annex.2 mentioned in the index and petition not tally to annex.2 as annexed
95	D-ABLAPL/9305/2025	SUBHRAJIT SAHOO	2025-03-26	1.In synopsis year of p .s case furnished appears not correct . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
96	D-ABLAPL/9331/2025	RABI NARAYAN MOHANTY	2025-03-26	1.page nos.11 and 12 not legible.
97	D-WP(C)/11972/2025	RAJIB LOCHAN PATTNAIK	2025-03-26	NEAT COPY OF PAGE NO 21 TO BE FILED

98	D-CRLMC/8948/2025	BASUDEV MISHRA	2025-03-26	1. This case related to sexual offence the name of victim father and his address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
99	D-CRLA/9168/2025	AMIT PRASAD BOSE	2025-03-26	1.Deficit A.Fee of Rs.33/- to be paid 2.State is not made a party to this case.
100	D-CRLMC/9032/2025	BIRENDRA KUMAR PARDHI	2025-03-26	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Synopsis and date chart not filed.
101	D-WP(C)/12157/2025	BAIDHAR SAHOO	2025-03-26	Page 43 and 44 not neat.
102	D-WP(C)/12102/2025	SAROJA KANTA SAMAL	2025-03-26	Page no 27 28 not neat and legible.
103	D-CMAPL/12351/2025	ADV.	2025-03-26	1.C.copy of dismissal order not filed
104	D-CMAPL/12040/2025	ARUN KUMAR MISHRA	2025-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-WP(C)/12066/2025	SIDHARTHA MISHRA	2025-03-26	1.I.A. is not correctly addressed to Honorable Court.2.Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition
106	D-WP(C)/11893/2025	JYOTIRMAY GUPTA	2025-03-26	Petition not correctly addressed to Honorable Court
107	D-WP(C)/12143/2025	SUSHANTA KUMAR JOSHI	2025-03-26	1.Mobile number of all the counsel in vakaltnama not furnished.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
108	D-ABLAPL/9187/2025	BINOD BIHARI DAS	2025-03-26	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
109	D-CMP/12200/2025	ABHISHEK DASH	2025-03-26	Address of O.P No-5 not furnished in the Petition.
110	D-WA/7473/2025	BISWARANJAN MOHAPATRA	2025-03-26	1. Period of Delay 28 days delay . 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
111	D-BLAPL/8080/2025	ARIJEET MISHRA	2025-03-26	1.IN CAUSE TITLE MENTIONED GR NO.-732/2024 SPL JUDGE,JEYPORE BUT IN CERTIFIED COPY GIVEN THAT TR NO-66/2024 ADD HOC ADJ FTSC,JEYPORE.
112	D-WP(C)/12239/2025	BISWAJIT MAHARANA	2025-03-26	Annexure-1 is not correctly page marked.2.Legible copy of page No.48 and 63 to be filed.
113	D-WP(C)/12137/2025	SUBHADUTTA ROURAY	2025-03-26	Legible copy of page-49 to be filed.
114	D-WP(C)/12144/2025	BAIBASWATA PANIGRAHI	2025-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
115	D-BLAPL/9182/2025	SANTOSH KUMAR MAHANTY	2025-03-26	As per rejection order date not correct in index and Book mark.

116	D-WP(C)/12236/2025	BIJAYA KUMAR NAYAK (3)	2025-03-26	Date not correct in annexure -1 and annexure -5 in index and Book mark as per petition
117	D-CONTC/12003/2025	ADV.	2025-03-26	17-REFERENCE CERTIFICATE NOT FURNISHED.
118	D-CONTC/11941/2025	ADV	2025-03-26	CAUSE TITLE OF W.P(C) NO. 30848/2024 BE ATTACHED TO THE IMPUGNED ORDER THEN PUT UP FOR SR
119	D-BLAPL/9186/2025	SANTOSH KUMAR MAHANTY	2025-03-26	P.S. , not furnished in para.2 of petition.
120	D-WP(C)/12223/2025	ASHUTOS DASH	2025-03-26	14-NOT PROPERLY INDEXED. Mutation Case No mentioned in Index and Petition page-5 under annexure-5 not correctly furnished.
121	D-WP(C)/12376/2025	CHANDAN MISHRA	2025-03-26	14-NOT PROPERLY INDEXED. .Receipt Showing Serv.copy To etc. not Filed.
122	D-BLAPL/9218/2025	AMIT BISWAL	2025-03-26	1. As per rejection order under Annexure-3, Nomenclature of the case in C.T.(N) Case does not tally with petition and Synopsis.
123	D-WP(C)/12241/2025	KRISHNA CHANDRA SAHU	2025-03-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 26 33 partially legible.
124	D-MATA/12362/2025	MITALEE JESTHI	2025-03-26	1. Addressed of the Honble C.J. not furnished.
125	D-WA/11991/2025	SACHIDANANDA NAYAK,A.S.C	2025-03-26	Annexures are not marking.
126	D-CONTC/11999/2025	NITYABRATA BEHURIA	2025-03-26	17-REFERENCE CERTIFICATE NOT FURNISHED.
127	D-WP(C)/12242/2025	GHANASHYAM NAMTOAR	2025-03-26	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deficit court fee of Rs12/- not paid in the petition.2.Page no.19 not neat and legible.
128	D-WP(C)/12307/2025	SANDEEP KUMAR JENA	2025-03-26	Copy not served on (S.C. C.T.). I.A. filed for dispensing with the filing of C.Copy of annex. 2 and 5.
129	D-BLAPL/9194/2025	SUSANTA KUMAR BARAL	2025-03-26	As per FIR ,name of district not furnished in trial court pending.
130	D-WP(C)/12294/2025	GOPINATH MISHRA	2025-03-26	.Subject Code Not Furnished .
131	D-WA/11996/2025	SACHIDANANDA NAYAK, A.S.C.	2025-03-26	1.Authentication fee due on the Appellate Court Judgement Rs 3/ - not paid 2.Annexure are not marking.
132	D-BLAPL/9209/2025	AMULYA RATNA PANDA	2025-03-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Instead of FIR in date chart ,it has been furnished P.R. to be corrected. 2.Page nos. 10 and 11 partially legible. 3.Nither P. S. no. furnished in the rejection order nor P.S

				reflected in the synopsis and petition.4. Name of the trial court and order passed by Asst. Sessions Judge , Jaleswar not tally with synopsis and petition.
133	D-WA/12007/2025	UPENDRA KUMAR SAMAL	2025-03-26	1. Period of Delay 23 days delay
134	D-CRLMC/9298/2025	BIJAYA KUMAR RAGADA	2025-03-26	IA not correctly addressed.(ii)Copies of 161 statements and affidavit if any be filed 2..Petition not correctly addressed to Honorable Court
135	D-BLAPL/9232/2025	SATYAJIT MOHAPATRA (2)	2025-03-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 10 13 and 14 not neat and legible.
136	D-CRLA/9291/2025	MIHIR SEKHAR SAHOO	2025-03-26	Place it after filing of consolidated Appeal Memo

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/352/2019	RVWPET/352/2019	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.